

ITEM NO.13

COURT NO.6

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s).699/2016

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA AND ANR.

Respondent(s)

(with office report)

Date : 14/09/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) \*Mr. Vikas Singh, Sr. Adv.  
Mr. R. D. Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Heard the learned counsel for the petitioner  
and perused the relevant material.

Issue notice.

(Neetu Khajuria)  
Court Master

(Asha Soni)  
Court Master

\*(Appearance slip not given)